

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Criminal Appeal No(s). 890/2016

BHAIYA LAL . & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 06-12-2017 This appeal was called on for hearing today.

For Appellant(s)

Mr. Praveen Swarup, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await certificate of service of respondent No.1 from the
concerned court.

List again on 5.2.2018.

SANJAY PARIHAR
Registrar

MG